

श्री अमरेश्वर
11/2/26

Declaration of Assets and Liabilities

Year 2025-2026

I, MUKESH KUMAR, Son of Late GULAB RAM, aged 45 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Office Attendant (Sweeper) of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		PARO DEVI 10000/-	AJEET KUMAR	ABHAY KUMAR	ANJANI KUMARI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1000/- (SBI SB A/c)	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Moter Cycle BR01DD-7239	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold 10 gm. Silver 50gm	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	T.V,FREEZE, Washing Machine	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets:-

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Khata No.-484 Plot No.-260 10 Dhur Land Gandhi Holt, Near Neura, Patna	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-02-2026
(a)	(i) Loans from Banks	18,82,000/- (SBI)	18,50,000/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues:	NIL	
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	

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(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-CVIPK3096H	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax		

C. Personal Detail:-

GPF/CPF/PRAN No. :- PTS/BLA- 1355

Gender :- M (M/F)

Date of Birth :- 16 / 01 / 1981

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 

Name of Employee : Mukesh Kumar

Designation : Office attendant (Safai karmi)

Department : Bihar Legislative Assembly

Place: PATNA

Date: ..11/ 02 / 2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.